

>

Title: The Minister of Science & Technology and Minister of Earth Sciences laid a statement regarding status of implementation of the recommendations contained in the 227th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2012-13), pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY): With your kind permission, I beg to lay the Statement.

This statement is being laid in pursuance of Direction No. 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin, Part II, dated 1st September, 2004 to inform the esteemed House about the status of implementation on the Actions Taken by the Government on recommendations contained in Two Hundred Twenty Seventh Report of the Committee on Demands for Grants of Department of Scientific & Industrial Research (DSIR) for the year 2012-2013.

The Committee, while reviewing the working and considering the detailed Demands for Grants of DSIR, analyzed the same with reference to the aims, objectives and achievements of the Department and presented the 227th Report thereon to both the Houses on 18th May, 2012. There were 26 recommendations in 227th Report of the Committee. Majority of them were advisory and appreciative in nature. The Department has furnished a detailed Action Taken Note on these recommendations to the Committee on 29.08.2012.

Some of the most significant recommendations are reproduced below:

"The Committee is happy to note that the Department has put in operation a monitoring mechanism which has helped it to make almost full utilization of allocated funds. The Committee appreciates the fact that the Department achieved very high composite value scores of 95.84% and 95.97% consecutively in two years with Excellent grade which reflects the degree to which the DSIR has been able to accomplish success in its programmes and schemes. The Committee, however, hopes that the Department continues and maintains this performance in future as well;

â€¢ While the Committee lauds CSIR winning a number of prestigious awards at the national level, the Committee desires that CSIR scientists should strive hard to make their presence felt even at the international level by winning prestigious international awards as well. The Committee further desires that with a good number of patents, CSIR should make efforts to help Indian Industry develop more and more globally competitive products, for that alone will determine usefulness of patents developed by CSIR scientists;

â€¢ The Committee feels that a higher allocation of plan funds for scientific Departments is absolutely essential for realization of vision of making India a knowledge based economy by the end of second decade of twenty first century. The Committee, therefore, recommends higher overall availability of funds (as % share of Plan) for scientific organizations;

The Committee feels that in view of budgetary constraints, there is a need for the Department to devise innovative ways for funding these schemes. Public Private Partnership (PPP) model, levy of appropriate user charges, funding from other beneficiaries, sharing of profits arising from commercial exploitation of patents funded under scheme, etc. are some of the known ways in which requisite funds for implementation of scheme can be generated;

â€¢ The Committee appreciates achievements of the Department both in high end technology and technologies for the societal benefits particularly in affordable healthcare during the Eleventh Five Year Plan. The Committee, however, feels that a lot more needs to be done if the country is to emerge as a technology driven economic superpower. The Committee, therefore, desires that the Department should further intensify and galvanise its efforts during the Twelfth Plan to make India a truly technology and innovation driven society;" etc.

The copy of the Action Taken Note on 227th Report, which was forwarded to Rajya Sabha Secretariat on 29.08.2012, is laid on the Table.
